

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO.358

TO BE ANSWERED ON THE 26TH APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)

UNIVERSITY OF HYDERABAD

358. KUMARI SUSHMITA DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission (NHRC) has taken suo motu cognizance of media reports that there is an emergency like situation in University of Hyderabad and there is no water, electricity, food and internet services and has issued notices to the Union Human Resource Development (HRD) Ministry, Telangana Government and Hyderabad Police Commissioner on 25 March, 2016;

(b) if so, the response of the Ministry of HRD, Telangana Government and Hyderabad Police Commissioner in this regard;

(c) whether the NHRC proposes to take further action against the officials who played key role in human rights violations in the campus of Hyderabad University; and

(d) if so, the details in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): The National Human Rights Commission (NHRC), has intimated that they have received a complaint from Shri Zeeshah Shaikh of Hyderabad University enclosing newspaper reports about arrest of 25 students and two faculty members in the evening of 23.3.2016 in connection with incident of vandalizing office of Shri P Apparao Vice Chancellor on charges of damaging public property

and not allowing Government officials to perform their duties. It was also reported that there was an emergency like situation in Hyderabad University and there was no water, electricity, food and internet services.

On 23.03.2016, NHRC has taken cognizance of the complaint and asked for a report from M/o. HRD, Chief Secretary, Government of Telangana and Commissioner of Police Hyderabad. The report is awaited.
